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WP-42052-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 29th OF OCTOBER, 2025

WRIT PETITION No. 42052 of 2025

JAWAHARLAL KUMAWAT

Versus

TEHSILDAR AND OTHERS

.....
Appearance:

Shri Ranjeet Dwivedi - Advocate for petitioner.

Shri Ritwik Parashar - Government Advocate for respondent/State.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition, reserving the right of the petitioner to approach the financial institution for enlargement of time to pay the balance amount.

In view of the above, petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA